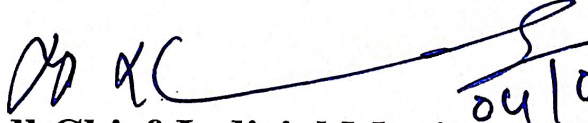


**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 05.09.2020**

1st Session Arguments/Hearing	2nd Session Arguments/Hearing
1.CC.4497/2015	1.NCR.778/2019
2.CC. 2609/2019	2.PCR.187/2020
3.Cr.70/2020	3.PCR.175/2020
4.PCR.248/2020	4.PCR.463/2019
5.CC.381/2020	5.CC.4450/2020
6.C.misc.287/2020	6.CC.4443/2020
7.Cr. 369/2013	7.CC.7136/2014
8.PCR.237/2020	8.C.misc149/2019
9.PCR.279/2020	9.PCR.382/2017
10.CC. 3002/2019	10.Cr.340/2017


04/09/2020
**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

Note:All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnatak.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 05/09/2020)**

II ACJM, Bengaluru. 1 st session IO/Evidence	II ACJM, Bengaluru. 2 nd Session IO/Evidence/Arguments
1. CC No.6830/2014	1. CC No.7810/2013
2. CC No.5474/2014	2. CC No.3170/2015
3. CC No.7539/2015	3. CC No.4983/2016
4. CC No.7496/2016	4. CC No.7345/2018
5. CC No.7594/2016	5. CC No.8583/2018
6. CC No.2734/2017	6. CC No.5077/2018
7. CC No.7286/2017	7. CC No.3736/2018
8. CC No.746/2017	8. CC No.8667/2018
9. CC No.5947/2018	9. CC No.6528/2018
10. CC No.8203/2018	10. CC No.579/2019
	11. CC No. 3005/2014
	12. CC No.585/2015

Sd/-
IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP
issued by the Hon'ble High Court of Karnataka.

